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Title: Need to adopt a resolution to ensure the release of Suu Kyi from a jail in Myanmar.

SHRI ADHIR CHOWDHARY : I would like to bring the pathetic plight of a woman in our neighbouring country to the attention of this House. India has for long been pleading for the dignity of women; it has also taken a pioneering role in the liberation of women throughout the world. Therefore, it cannot afford itself to be reticent on the sordid plight of woman, Ms. Suu Kyi, in our neighbouring country, Myanmar. Already Asian countries have taken measures to compel the Government of Myanmar to ensure her release. Even the American Government has taken many measures to get her released. But our Government has taken no stand on that issue. Eminent political leader Shrimati Sushma Swaraj is present here; I would urge upon the House to adopt a Resolution so that the release of Ms. Suu Kyi is ensured. I would like the reaction of the hon. Minister, Shrimati Sushma Swaraj. May I know what is her reaction on this issue? ...(*Interruptions*) She has been put in the Myanmar jail without any reason.

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